

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-333
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

.....APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 24.12.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the RD

: Adv. Shankari Mishra for RD

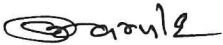
For the I.T. Deptt.

: Mr. Kunal Sharma and Zehra Khan, Standing Counsels and Ms. Shreya Choudhary and Shubhika Saluja, Advocates for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.02.2022.


(Madhu Narula)
Court Officer